

DIVISION BENCH

ITEM NO.121

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.74/2021, CA No.231/2018, IA No. 350/2020

IN CP (IB) No. 70/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BANK OF BARODA V/S ROTOMAC GLOBAL PVT LTD.
UNDER SECTION	7 IBC (in Liquidation)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 05th July, 2024.

-Sd-

(Court Officer)

15th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*